



2026:AHC:28078

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - C No. - 2145 of 2026**

Lallan Singh

.....Petitioner(s)

Versus

State Of U.P. And 8 Others

.....Respondent(s)

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|---------------------------|---|--------------|
| Counsel for Petitioner(s) | : | Dhiraj Singh |
| Counsel for Respondent(s) | : | C.S.C.       |

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**Court No. - 6**

**HON'BLE PRAKASH PADIA, J.**

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to approach the authorities.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn with liberty as prayed.

**(Prakash Padia,J.)**

**February 9, 2026**

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